## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

### PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

# PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 48/97/HDB/2017
NAME OF THE COMPANY	Swarnaandhra IJMII Integrated Township Development Company Private Limited and others
NAME OF THE PETITIONER(S)	Swarnaandhra IJMII Integrated Limited
NAME OF THE RESPONDENT(S)	Swarnaandhra IJMII Integrated Township Development Company Private Limited and others
UNDER SECTION	97

### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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### Counsel for Respondent(s):

Name of the Counsel(s) Designation E-r		E-mail & Telephone No.	mail & Telephone No. Signature	
SANICATZA RAD	SANTA	Advocio	SANKARRAD GONTA	C. Somkerk
on asser bijo			(1995 4-60 213)	

Heard Shri Vivek Ganesh, Learned Counsel for the Applicant and Shri Sankara Rao Ganta, Learned Counsel for the Respondent.

At the request of the Learned Counsel for Respondent, post the case on 10.11.2017.

Member (T) Bm

Member (J)